

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).14690/2014

(Arising out of impugned final judgment and order dated 20/01/2014
in WPC No. 3020/2014 passed by the High Court of Judicature at
Allahabad)

M/S.PANTALOOON RETAIL (I) LTD.

Petitioner(s)

VERSUS

CHIEF CONTROLL.REV.AUTH.& ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

WITH

SLP(C) No. 36460/2012

(With appln.(s) for exemption from filing O.T. and appln.(s) for
permission to file additional documents and appln.(s) for stay and
Interim Relief and Office Report)

Date : 26/07/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Mr. Shantanu Sagar, AOR (NP)

Mr. Chandra Prakash, AOR (NP)

For Respondent(s)

Mr. Ravi Prakash Mehrotra, AOR (NP)

The Court made the following
O R D E R

Leave granted.

Signature Not Verified

(SANJAY KUMAR-I)

(JASWINDER KAUR)

AR-CUM-PS

COURT MASTER

Digitally signed by

SANJAY KUMAR

Date: 2016.07.27

16:53:44 IST

Reason: